

FORM B PUBLIC ANNOUNCEMENT <i>(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)</i>		
FOR THE ATTENTION OF THE STAKEHOLDERS OF NAYAAGARH SUGAR COMPLEX LIMITED		
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	NAYAAGARH SUGAR COMPLEX LIMITED
2.	Date of incorporation of corporate debtor	09-08-2004
3.	Authority under which corporate debtor is incorporated / registered	RoC, Cuttack
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15421OR2004PLC007710
5.	Address of the registered office and principal office (if any) of corporate debtor	PLOT NO - 191, 4TH FLOOR KHARVEL NAGAR, UNIT - III, BHUBANESWAR, Orissa, India - 751001
6.	Date of closure of Insolvency Resolution Process	13-02-2026
7.	Liquidation commencement date of corporate debtor	13-02-2026
8.	Name and registration number of the insolvency professional acting as liquidator	Devendra Umrao IBBI Regn No.: IBBI/IPA-003/IP-N00223/2019-2020/12640
9.	Address and e-mail of the liquidator, as registered with the Board	Registered Address: 94D, Pocket F, Mayur Vihar, Phase 2, New Delhi 110091 Email: devumraoibc@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Correspondence address: 2216, Second Floor, Tower A, The Corenthum, Sector 62, Noida 201301, Uttar Pradesh Correspondence Email: cirp.nscl@gmail.com
11.	Last date for submission of claims	15-03-2026

Notice is hereby given that the National Company Law Tribunal, Cuttack Bench has ordered the commencement of liquidation of the **Nayaagarh Sugar Complex Limited** on **13.02.2026**.

The stakeholders of **Nayaagarh Sugar Complex** are hereby called upon to submit their claims with proof on or before **15-03-2026**, to the liquidator at the address mentioned against Item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

SD/-
Devendra Umrao
Deemed Liquidator

In the matter of Nayaagarh Sugar Complex Limited
IBBI Regn. No.: IBBI/IPA-003/IP-N00223/2019-2020/12640
AFA valid upto: 31.12.2026
Regd. Address: 94-D, Pocket F, Mayur Vihar Phase 2, Delhi - 110091
Email: cirp.nscl@gmail.com, devumraoibc@gmail.com

Date: February 18, 2026
Place: New Delhi

[illegible]

GOVERNMENT OF ODISHA
OFFICE OF THE SUPERINTENDING ENGINEER
RURAL WORKS DIVISION, DEOGARH
E-mail id – eerw.deogarh@yahoo.co.in 25001/188/2526

E-Procurement Notice

BID IDENTIFICATION NO. SERWDGH-Online- 17 of 2025-26

1. **No of Road & Building works** : - (03 Nos)

2. **Estimated cost** : Approx. Rs.2.54 lakh each

3. **Mode of submission of tender** :Tender shall be submitted online
www.tendersodisha.gov.in

4. **Availability of tender for online bidding** : -19.02.2026, 10.00 A.M
25.02.2026 up to 5.00 P.M

5. **Date and time of opening of tender** : -26.02.2026, 10.00 A.M

6. Other details can be seen from the website www.tendersodisha.gov.in

7. Corrigendum / Addendum if any shall only be published in the above website.

OIPR 25001/25087/1/25-26/0011 **Sd/-Superintending Engineer**
R.W. Division, Deogarh

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Business Standard

CAMPUS TALK

BS

PROMOTIONS

UTKAL UNIVERSITY CHAMPIONS WOMEN'S LEADERSHIP IN GREEN INNOVATION AT 'SHREE UDYAMA 2026'

Utkal University successfully concluded Shree Udyama 2026, a two-day conclave, aimed at promoting women-led entrepreneurship in sustainable agriculture and green innovation.

The event brought together women-led startups, Self-Help Groups (SHGs), academicians, and industry leaders to strengthen Odisha's agri-entrepreneurship ecosystem. The conclave highlighted strong collaboration between academia, industry, and government.

Mr Subhramshu Mishra, Managing Director of APICOL, and the Chief General Manager of NABARD shared insights on institutional support for agri-based enterprises. A key session on digital transformation was led by Sachin Nandwana, Director & Co-Founder of BigHaat, who discussed technology-driven market access and value

chains. Vice-Chancellor Prof Jagmeswar Dandapat emphasized women's role in achieving economic self-reliance, a view echoed by Prof Mitali Chinara, Chairman, PG Council. The conclave featured 12 women-led startups and over 50 women farmers supported under MKUY. Organized jointly by the Centre for Agri Management and UCILF, the event reaffirmed Utkal University's role as a catalyst for inclusive and sustainable regional entrepreneurship.

IGNITE 26: CAREER GUIDANCE INITIATIVE ORGANIZED BY DEPARTMENT OF COMMERCE, RAMA DEVI WOMEN'S UNIVERSITY

The Department of Commerce, Rama Devi Women's University, organized the event "IGNITE 26 – Campus to Career" in association with Orion Education on 6th February, 2026. It was conducted with a focus on providing career guidance to final-year undergraduate students, helping them make informed decisions regarding their academic and professional futures. The programme included participation from four institutions and universities: Chandigarh University, ASM's IBMR, Birla Global University and GIBS Business School. A Chartered Accountant and other academic and industry delegates were also present. The sessions primarily consisted of personal interactions between students and the guests and delegates. The discussions addressed queries related to academic

programmes, higher education opportunities, career options, and professional pathways, while also emphasizing industry expectations and skill development. The programme concluded with a session on group discussion (GD), personal interview (PI), and resume/ CV writing skills. Overall, the initiative provided meaningful career guidance and practical inputs, helping students gain greater clarity and make informed academic and professional decisions.

Campus Reporter: Manisha Swain

COCHIN INTERNATIONAL AIRPORT LIMITED

CIAL/CIVIL/705

18.02.2026

TENDER NOTICE

Item rate E-tenders are invited from reputed civil contractors for the work mentioned below at Cochin International Airport, Nedumbassery.

Name of Work	Estimated Amount (Rs.)	EMD	Period of Completion
Revamping of Club House and Academy Building at CIAL Golf Club	6.83 Crores	Rs.10,00,000/- through online payment	12 months

For more details visit our website www.cial.aero

Sd/-
MANAGING DIRECTOR

ODISHA GRAMEEN BANK

HO: AT: GANDAMUNDA, P.O.: KHANDAGIRI, BHUBANESWAR-751030, TEL. NO.: 0674-2353009

Odisha Grameen Bank invites application/bid through GeM bid for Supply, Installation, Testing and commissioning of **125KVA and 160KVA** of DG set. Reference GeM Bid No. GEM/2026/B/7225396, dtd. 17.02.2026. For details log on to our Bank's website www.odishabank.bank.in

Sd/- General Manager

UCO BANK

Zonal Office, UCO Bank Building, 2nd Floor, C-2, Ashok Nagar, Bhubaneswar-751009, Tel: 0674-2620423

POSSESSION NOTICE

For Immovable Property

(Under Section 13(4) of the Securitization & Reconstruction of Financial Assets and Enforcement of Security Interest Act., 2002 read with Rule 8 of the Security Interest (Enforcement) Rules 2002 for Immovable Property)

Whereas, the undersigned being the Authorised Officer of the **UCO Bank, Badakholi Branch** under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (No. 54 of 2002) and in exercise of powers conferred under section13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a Demand Notice under section 13(2) of the said Act calling upon the Borrower/Co-Obligant to repay the amount with interest at the contractual rate together with incidental expenses and costs within **60 days** from the date of receipt of the said Notice. The Borrower having failed to repay the amount, notice is hereby given to the Borrower/Co-Obligant and the public in general that the undersigned has taken **POSSESSION** of the property described here-in below in exercise of powers conferred on him/her under section 13(4) of the said Act read with Rule 8 of the said Rules. The Borrower/Co-Obligant in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the **UCO Bank, Badakholi Branch** for an amount plus interest, incidental expenses & charges thereon.

The Borrower's attention is invited to provisions of Sub-Section (8) of Section 13 of the Act, in respect of time available to redeem the secured assets.

BADAKHOLI BRANCH/ Name and Address of the Borrower/Co-Obligant	Amount Outstanding as on Specified Date	Date of Demand / Possession Notice	Description of the Immovable Property
Borrower: Mr. Alok Kumar Biswal , At: Badakholi, PO: Badakholi, Aska, Dist.: Ganjam - 761116 / Co-Obligant: Mr. Panchanan Biswal , S/o: Mr. Krushna Biswal, At: Badakholi, PO: Badakholi, Dist.: Ganjam - 761116	₹ 14,87,444.38 as on 17.11.2025 + interest & other charges thereon	17.11.2025 / 13.02.2026	All that part & parcel of Residential Land & Building situated at Vill: Badakholi, Mouza: Badakholi, Dist.: Ganjam under SRO / Tahasil: Aska covering under Khata No.: 127, Plot No.: 2681 (Gharabari) to an extent of Area: Ac. 0.020 Dec. measuring about 871.20 sq.ft., standing in the name of Mr. Panchanan Biswal , S/o: Mr. Krushna Biswal, Property is Butted and Bounded by East: Khala of Nabin Chandra Sahu, West: Road, North: Road, South: House of Purustum Pattanaik

Place : Bhubaneswar, Date : 17.02.2026

Authorised Officer, UCO Bank

AUTHUM

AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED

Registered Office: 707, Raheja Centre, Free Press Journal Road, Nariman Point, Mumbai-400 021. Ph.: (022) 6747 2117 Fax: (022) 6747 2118 E-mail: info@authum.com Branch Office : 3/2, 75C, Park Street, Kamdhenu Building Kolkata-700016

APPENDIX- IV-A [See proviso to rule 8 (6)] Public Notice For E-Auction Cum Sale (Appendix – IV A) (Rule 8(6))

That pursuant to the approved resolution plan of the Reliance Home Finance Limited, (RHFL) by its Lenders in terms of RBI Circular No.RBI/2018-19/203, DBR.No. BP.BC.45/21.04.048/2018-19 dated June 7, 2019 on Prudential Framework for Resolution of Stressed Assets, the order of Hon'ble Supreme Court of India dated March 3, 2023 and the Special Resolution passed by the Shareholders on March 25, 2023, RHFL has entered into the agreement to transfer its Business by way of a slump sale on a going concern basis, to Reliance Commercial Finance Limited (Hereinafter referred to as "RCFL") and whereas all the rights and liabilities pertaining to the loan account (s) of the Borrower has/have also been transferred to RCFL.

Sale of Immovable property mortgaged to Authum Investment & Infrastructure Limited ("AII") (Resulting Company pursuant the demerger of lending business from Reliance Commercial Finance Limited ("RCFL") to AII vide NCLT order dated 10.05.2024) having **Corporate Office at The Ruby 11th Floor, North-West wing, Plot No.29, Senapati Bapat Marg, Dadar(west), Mumbai- 400028 & Branch Office at:- 3/2, 3rd Floor, Kamdhenu Building, 75C Park Street, Kolkata - 700016** under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002(hereinafter "Act"). Whereas the Authorized Officer ("AO") of Authum Investment & Infrastructure Limited had taken the possession of the following property/ies pursuant to the notice issued U/S 13(2) of the Act in the following loan accounts/prospect nos. with a right to sell the same on "AS IS WHERE IS BASIS & AS IS WHAT IS BASIS" for realization of Authum Investment & Infrastructure Limited dues, The Sale will be done by the undersigned through e-auction platform provided at the website: <https://sarfaesi.auctiontiger.net>

Borrower(S) /Co-Borrower(S) /Guarantor(S)	Demand Notice Date And Amount	Date of Physical Possession	Reserve Price / Earnest Money Deposit
Loan A/c No. RHAHBHV000070427 & RHATBHV000070426 Branch: Bhubaneswar 1. PRITISH PATTNAYAK 2. SRINIVAS PATTANAIK 3. SATISH PATTANAIK 4. PRAVATI PATTANAIK	22.01.2022& Rs. 34,40,044/- (Rupees Thirty Four Lacs Forty Thousand Forty Four Only) Bid Increment Rs. 50,000/- (Rupees Fifty Thousand Only)	12.01.2026 Total outstanding as on 31.01.26. Rs. 63,57,983/- (Rupees Sixty Three Lacs Fifty Seven Thousand Nine Hundred Eighty Three Only)	Rs. 58,50,000/- (Rupees Fifty Eight Lacs Fifty Thousand Only) Earnest Money Deposit (EMD):- Rs. 5,85,000/- (Rupees Five Lacs Eighty Five Thousand Only)

Description Of The Mortgage Property - All That Piece & Parcel Of Property Bearing Plot No. 465/1203 Measuring About 0.030 Decimal Or 1306 Sq. Ft. Along With Structure Measuring About 652 Sq.ft. On The 1st Floor & 652 Sq. Ft. On The 2nd Floor Standing Thereon Forming Part Of Khata No. 299/122 Corresponding To Khata No. 232 And Plot No. 465(P), Mouza Andarpur Unit No. 30 Cuttack Sahar, P.s.-Madhupatna Thana No. 9, Dist.- Cuttack Which Is Butted And **Bounded By On The North:** Vendor's Property, **On The South:** Niranjan Biswal On The East: Road, **On The West:** Vendor's Property.

Date of Inspection of property: 20th Mar 26, 11:00-16:00	Date Of EMD Deposit: 24th Mar 26, Till 17:00	E-Auction Date: 25th Mar 26, 11:00-13:00
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Mode Of Payment:- All payment shall be made by demand draft in favour of "Authum Investment & Infrastructure Limited" payable at Kolkata or through RTGS/NEFT. The accounts details are as follows: **a) Name of the account:-** Authum Investment & Infrastructure Limited CHD A/c **b) Name of the Bank:** HDFC Bank Ltd, **c) Account No:** 99999917071983, **d) IFSC Code:** HDFC0001119.

TERMS & CONDITIONS OF ONLINE E-AUCTION SALE:-

- The Property is being sold on "AS IS WHERE IS, WHATEVER THERE & WITHOUT RECOURSE BASIS". As such sale is without any kind of warranties & indemnities.
- For details, help, procedure and online bidding on e-auction prospective bidders may contact the Service Provider M/S e-Procurement Technologies Pvt. Ltd. (Auctiontiger), B-705, Wall Street II, Opp. Orient Club, Near Gujrat College, Ellis Bridge, Ahmedabad-380 006 Gujarat (Contact no. 9265562818/9265562821/19) Support Email - support@auctiontiger.net, Mr. Ram Sharma Mob. 8000023297 Email: ramprasad@auctiontiger.net**
- For further details and queries, contact Authorized Officer: Amit Sur- 9339408598, Avijit Jana -8584920499 Somnath Bhattacharjee: 9830451650**
- This publication is also 30 (Thirty) days' notice to the Borrower / Mortgagor / Guarantors of the above said loan account pursuant to rule 8(6) of Security Interest (Enforcement) Rules 2002, about holding of auction sale on the above-mentioned date / place. Please Refer The Website For Detailed Terms And Conditions (Use Code: 358448 and see the NIT Document) (<https://sarfaesi.auctiontiger.net>)

Place: Kolkata Date : 18.02.2026

SD/-, Authorized Officer

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NAYAAGARH SUGAR COMPLEX LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	NAYAAGARH SUGAR COMPLEX LIMITED
2.	Date of incorporation of corporate debtor	09-08-2004
3.	Authority under which corporate debtor is incorporated / registered	RoC, Cuttack
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U154210R2004PLC007710
5.	Address of the registered office and principal office (if any) of corporate debtor	PLOT NO - 191, 4TH FLOOR KHARVEL NAGAR, UNIT - III, BHUBANESWAR, Orissa, India - 751001.
6.	Date of closure of Insolvency Resolution Process	13-02-2026
7.	Liquidation commencement date of corporate debtor	13-02-2026
8.	Name and registration number of the insolvency professional acting as liquidator	Devendra Umrao IBBI Regn No.: IBBI/IPA-003/IP-N00223/2019-2020/12640
9.	Address and e-mail of the liquidator, as registered with the Board	Registered Address: 94D, Pocket F, Mayur Vihar, Phase 2, New Delhi 110091. Email: devumraoibc@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Correspondence address: 2216, Second Floor, Tower A, The Corenthum, Sector 62, Noida 201301, Uttar Pradesh Correspondence Email: cirp.nsc@gmail.com
11.	Last date for submission of claims	15-03-2026

Notice is hereby given that the National Company Law Tribunal, Cuttack Bench has ordered the commencement of liquidation of the **Nayaagarh Sugar Complex Limited on 13.02.2026**.

The stakeholders of **Nayaagarh Sugar Complex** are hereby called upon to submit their claims with proof on or before **15-03-2026**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

SD/-
Devendra Umrao
Deemed Liquidator

In the matter of Nayaagarh Sugar Complex Limited
IBBI Regn. No.: IBBI/IPA-003/IP-N00223/2019-2020/12640
APA valid upto: 31.12.2026
Regd. Address: 94-D, Pocket F, Mayur Vihar Phase 2, Delhi - 110091
Email: cirp.nsc@gmail.com, devumraoibc@gmail.com

Date: February 18, 2026
Place: New Delhi

EAST COAST RAILWAY

e-Tender Notice No. ETCECONIIBBS 2026004, Dated : 09.02.2026

NAME OF WORK : NEW LINE BETWEEN NAYAGARH AND DUBUNA : PREPARATION AND SUBMISSION OF LAND ACQUISITION PROPOSALS FOR ACQUISITION / ALIENATION / DIVERSION OF PRIVATE / GOVERNMENT / FOREST LAND AS PER PREVAILING ACT / RULES OF THE CONCERNED DEPARTMENTS / MINISTRIES INCLUDING PROVIDING LAND BOUNDARY POSTS WITH UNSERVICEABLE PSC SLEEPERS & OTHER ALLIED WORKS.

Approx. Cost of the Work: ₹ 36.82 Lakh.
EMD : ₹ 73,600/-
Completion Period of the Work: 12 (Twelve) Months.

Tender Closing Date & Time : At 1200 hrs. of 03.03.2026.

No manual offers sent by Post / Courier / Fax or in person shall be accepted against such e-tenders even if these are submitted on firm's letter head and received in time. All such manual offers shall be considered invalid and shall be rejected summarily without any consideration.

Complete information including e-tender documents of the above e-tender is available in website : www.treps.gov.in

Note : The prospective tenderers are advised to revisit the website 15 (Fifteen) days before the date of closing of tender to note any changes / corrigenda issued for this tender. The tenderers/bidders must have Class-III Digital Signature Certificate and must be registered on IREPS Portal. Only registered tenderer/ bidder can participate on e-tendering.

The tenderers should read all instructions to the tenderers carefully and ensure compliance of all instructions including check lists, para 3.1 (additional check-list) of tender form (Second sheet) Annexure-I of chapter 2 of Tender documents, submission of Annexure-B duly verified and signed by Chartered Accountant.

Chief Administrative Officer (Con)

PR-265/CV-25-26

Bhubaneswar

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